NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 543 of 2020

IN THE MATTER OF:

Metro Cash & Carry India Pvt. Ltd. ...Appellant

Versus

NWCC Supply Chain Solutions Pvt. Ltd. ...Respondent

Company Appeal (AT) (Insolvency) No. 545 of 2020

IN THE MATTER OF:

Metro Cash & Carry Pvt. Ltd. ...Appellant

Versus

North West Carrying Company LLP ...Respondent

Present:
For Appellant : **Mr. Arun Kathpalia, Senior Advocate with Ms. Roopali Singh and Ms. Sayobani Basu, Advocates**
Mr. Gagan Chhabra, Ms. Ruhi Chhabra and Ms. Chanchal Chauhan, Advocates

O R D E R
(Through Virtual Mode)

18.08.2020 Due to paucity of time, the matter could not be taken up.

List the matter 'for Admission (After Notice)' on **2nd September, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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